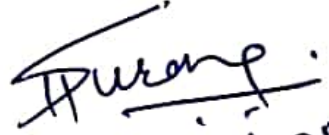


No. B(Gen)/11520/2020  
High Court Appellate Side,  
Bombay  
Date : 11/05/2020

**CIRCULAR**

The Honourable the Chief Justice has been pleased to exempt the Judges of the Subordinate Courts in the State of Maharashtra, State of Goa and the UT of Dadra and Nagar Haveli and Daman and Diu from wearing of Black Coat or Gown and the lawyers appearing before them from wearing of Black Coat till further orders. It is further stated for clarity that the Judges of the Subordinate Courts may either wear black coat or gown while occupying the dais.

All the Principal Heads are, therefore, directed to bring this direction to the notice of all the Judicial Officers and the Bar Associations in their Judicial District.

  
(Dinesh P. Surana) 11.05.2020  
Registrar (Inspection-I)